

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:

HYDERABAD

C.P.NO.84 of 1999

in

O.A.No.1033 of 1996

DATE OF ORDER:12-8-1999.

Between:

M.M.Rahman.

...Petitioner/  
Applicant

and

1. Sri Aravind Verma,  
Secretary to Government of India,  
Ministry of Mines, Shastri Bhawan,  
New Delhi.

2. Sri S.K.Acharya,  
Director General,  
Geological Survey of India,  
27, Jawahar Lal Nehru Road,  
Calcutta-700 016.

3. Sri S.K.Mazumdar,  
Sr.Dy.Director General,  
Southern Region, Geological Survey  
of India, Bandlaguda Complex,  
Hyderabad-500 660.

..Respondents/  
Respondents

COUNSEL FOR THE APPLICANT :: Mr.V.Venkateshwar Rao

COUNSEL FOR THE RESPONDENTS :: Mr.B.Narasimha Sharma

CORAM:

THE HON'BLE SRI R.RANGARAJAN, MEMBER (ADMN.)

THE HON'BLE SRI B.S.JAI PARAM SHWAR, MEMBER (JUDL.)

: ORDER :

ORAL ORDER (PER HON'BLE SRI R.RANGARAJAN, MEMBER (A) )

Heard Mr.Prabhakar for Mr.V.Venkateshwar Rao,  
learned Counsel for the Applicant and Mr.M.C.Jacob for  
Mr.B.Narasimha Sharma, learned Standing Counsel for the  
Respondents.

.....2

2. The DA was disposed of by Order dated:25-11-1998.

The operative portion of that Order reads as follows:-

"13. It is stated in the penultimate para of the reply that in pursuance of the recommendations of the 5th Central Pay Commission, a Committee has been constituted in October, 1997 for providing promotion to the post of Draughtsman from the post of Map Mounter (Senior). We feel that the above proposal should be finalised very early.

14. If that proposal is clubbed with other proposals and consideration of the full proposal may take considerable time, the proposal of promotion from the post of Senior Map Mounters to the Draughtsman should be taken out from the proposals and considered separately by the Committee and a decision be taken expeditiously. We once again impress on the department not to delay the proposal any further. In any case, the question of providing adequate chances of promotion to the Map Mounter (Senior) to the Draughtsman should be finalised on or before 28-2-1999."

3. Today, an Office Order bearing No.A.32016/31/85/16A, dated:June,1999 was produced. The applicant has been promoted to Draftsman in the scale of pay of Rs.4,500-7,000/-.. That would mean that the question of providing adequate chances of promotion to the Map Mounter (Senior) to the Draftsman has been considered and approved. Because of that approval only the applicant has been promoted by the Order dated:June,1999, which is taken on record. The

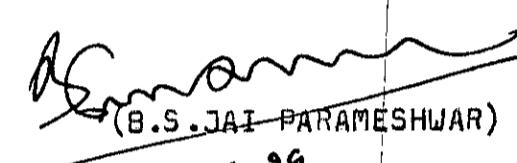
*R*

.....3

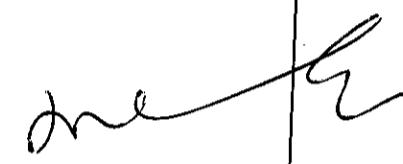
*✓*

applicant cannot ask for promotion from the earlier date because the Bench itself has ordered to consider the Map Mounter (Senior) to the post of Draftsman on or before 28-2-1999. He can expect promotion to the Draftsman only after that date. Accordingly, he had been promoted within four(4) months after that date.

4. Hence, the Order has been complied with fully.  
The CP is closed.

  
(B.S. JAI PARAMESHWAR)

MEMBER (JUDL.)

  
(R. RANGARAJAN)

MEMBER (ADMN.)

DATED: this the 12th day of August, 1999

-----  
Dictated to steno in the Open Court

\*\*\*  
DSN

  
Under

16912